

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 53/BB/ 2018	-	Admission	252(3)	M/s Overdrive Infotechs Pvt Ltd Vs ROC

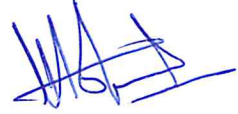
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ASHIRWAD B S


For Petitioner/ Applicant




964401801

**ORDER**

Matter is listed today for admission. PCS for Petitioner is present. Registry has raised objections. PCS is directed to comply with the same. List it for compliance on 15.02.2018.



Member (T)



Member (J)